

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 165 OF 2007

SHILPA SHETTY

Petitioner(s)

VERSUS

RIKHAB RAJ BHANDARI & ORS

Respondent(s)

(With appln(s) for stay)

Date: 18/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. K.L. Taneja, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Learned Counsel for the petitioner submits that an order

has been passed as part of the investigation, the police authorities had instructed that the petitioner shall not go abroad.

Petitioner is permitted to go abroad subject to her having appropriate travel documents.

(MEERA HEMANT)  
ASST. REGISTRAR

(VEERA VERMA)  
COURT MASTER